GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 3622
TO BE ANSWERED ON 08.08.2022

SKILL DEVELOPMENT IN MADHYA PRADESH

3622. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the objective of establishing the National Skill Development Fund (NSDF) has been achieved and if so, the details thereof;

(b) whether the Government has reviewed the works of Skill Development Training Centres set up by the National Skill Development Corporation (NSDC) in various States/UTs of the country;

(c) if so, the details thereof;

(d) whether the Government has collected the details of Skill Development and Training Centres set up in Madhya Pradesh; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)

(a) National Skill Development Fund (NSDF) was incorporated on 23rd December, 2008 as a trust under the Indian Trust Act, 1882 with an objective is to enhance, stimulate and develop the skills of Indian youth force by various sector specific programmes. The Trust accepts donation, contribution in cash or kind from the Contributors for furtherance of these objectives. Since inception till 31.03.2022, Rs. 543.58 Cr. have been received in the NSDF for the implementation of various Government funded schemes such as Udaan, Pravasi Kaushal Vikas Yojana (PKVY), Seekho aur Kamao, etc. through National Skill Development Corporation (NSDC).

Further, since inception till 31.03.2022, Rs. 140.22 Cr. have been received in NSDF as Corporate Social Responsibility (CSR) funds from Private / Public Sector Undertaking (PSU) donors for implementation of projects, as per agreements / Memorandum of Understandings (MoUs). Under 74 MoUs / Agreement signed with various PSUs/Private donors, 1.35 lakh candidates have been trained across the country.

(b) and (c) National Skill Development Corporation (NSDC) is implementing Central component of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) through its Training Centres (TCs) including Pradhan Mantri Kaushal Kendras (PMKKs). The TCs are accredited and affiliated through single online platform i.e. Skill India Portal (SIP) for imparting short term training.
Ministry has the ‘Guidelines for Accreditation, Affiliation, and Continuous Monitoring of Training Centres’ with objective to carry out standardized mechanism to assess the infrastructure and capability of training centre. Centre Accreditation is a quality assurance process under which the TCs are evaluated against the required parameters. It is driven by a grading matrix and relates to the operation and service of training centre to its trainees.

Under PMKVY, there are various provisions for continuous monitoring of TC as well as candidates. The life cycle of training process of candidates (enrollment-training-assessment-certification-placement) is tracked or monitored on real-time basis through the Skill India Portal (SIP) which is linked with Aadhaar enabled biometric attendance. TCs are being monitored effectively through various methodologies such as self-audit reporting, call validations, surprise visits, etc. Appraisal of the on-going schemes and consequent improvements is an ongoing process and PMKVY Monitoring Committee reviews and formulate framework on the critical cases related to monitoring issues of the stakeholders.

Further, in order to improve the monitoring under PMKVY, District Skill Committee (DSC) is being involved and entrusted with the monitoring under PMKVY 3.0. DSC acts as an on-ground monitoring agency for conducting inspection of TCs.

(d) Yes Sir.

(e) As on 30.06.2022, 52 PMKKs have been established in the State of Madhya Pradesh. The details of the PMKVY TCs including PMKKs are captured on the Skill India Portal. As on 30.06.2022, 2,538 training centres (including 52 PMKKs) have imparted training in the State of Madhya Pradesh.

*****